NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 16/120(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE COMPANY: M/s Metalsa India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present:

Mr. Iswar Mohapatra, Advocate for the Petitioner

Mr. Manish Raj, CP for ROC, Delhi.

ORDER

It has been confirmed by the Ld. Prosecutor ROC that the default has been made good.

Ld Counsel for the Petitioner confirms that the balance sheets for the previous financial year 2012-2016 have been filed.

For orders.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)